



* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(OS) 191/2024 JITENDER KUMAR JAIN Plaintiff Through: Mr. Ravinder K. Rawat, Adv.

versus

AAJ KA ANAND PUBLICATIONS LLP & ORS.

..... Defendant

Through: Mr. Ashish Raghvanshi & Mr. Ashutosh Sengar, Advs. for D-1 to 5 (Mobile No.9930080869) Mr. Mayank Bagla, Ms. Ankeeta Appanna & Ms. Madhura Chitnis, Advs. for D-6, 7 & 8 (Mobile No.8850210765 & email ID madhurachitnis92@gmail.com)

(Enrl. No.D/22620B/2014)

CORAM: JOINT REGISTRAR (JUDICIAL) SH. MANISH SHARMA, (DHJS)

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1. As per office note, service report of the summons issued to the defendants is awaited.

<u>ORDER</u> 15.04.2024

- However, Mr. Ashish Raghuvanshi, Advocate is appearing on behalf of defendant nos.1 to 5 and Mr. Mayank Bagla, Advocate is appearing on behalf of the defendant nos.6, 7 & 8.
- 3. Let the pleadings be completed as per law.
- 4. Re-notify the matter for completion of pleadings and admission/denial of documents on **08th August**, **2024**.

MANISH SHARMA, (DHJS) JOINT REGISTRAR (JUDICIAL) APRIL 15, 2024/nk

Click here to check corrigendum, if any

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 20/05/2025 at 10:21:56